

OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA.

PUBLIC NOTICE

Applications on prescribed proforma are invited for filling up of 25 posts of Clerk on adhoc basis for a period of six months or till the appointment of regular employees, whichever is earlier. The applications on prescribed proforma shall reach the below mentioned address by 15.11.2019 before 5:00 PM.

"Office of the District & Sessions Judge, Ludhiana,
New Judicial Courts Complex, Ludhiana"

Candidates shall submit separate applications, with all supporting documents. With regard to the details of these posts e.g. educational qualification, age limit, salary, category of posts, date of interview, selection criteria etc. as mentioned in the separate Employment notice No.6 of 2019, respectively, are available on the official website <https://districts.ecourts.gov.in/ludhiana>.

Sd/-

District and Sessions Judge,
Ludhiana.

Endst. No. 21079/G Dated, Ludhiana the 24 October, 2019.

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to display the notice on the Notice Boards of their Courts;
2. All the Judicial Officers of this Sessions Division, to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Editor, Daily Suraj with a request to publish the above mentioned notice and send the copy of newspaper along with bill, to this office at the earliest;
5. The System Officer with the directions to upload the above public notice alongwith Employment Notice 6 of 2019 on the official website of <https://districts.ecourts.gov.in/ludhiana>.
6. Daftri of this office with a direction to display this notice on the Notice Board of this Office.

Sd/-

District and Sessions Judge,
Ludhiana.

EMPLOYMENT NOTICE NO.6 OF 2019

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA
PUBLIC NOTICE

Applications on prescribed proforma alongwith two recent identical passport size attested photographs with complete bio-data and attested copies of testimonials, are invited in the office of undersigned upto 05:00 p.m. of 15.11.2019 for filling up of posts of Clerks on adhoc basis:-

<u>No. of posts</u>	<u>Emoluments</u>	<u>Educational Qualification</u>	<u>Age Limit</u>
Total-25 General-8 SC(Mazhbi)-4 SC(O)-4 BC/OBC-3 PHC-1 ESM(General)-3 ESM (SC)-1 ESM (BC/OBC)-1	Consolidated salary of Rs.10300/- per month which is equal to the minimum of the pay band of the pay scale of Rs.10300-34800+3200 GP or minimum wages rates fixed by the Deputy Commissioner, Ludhiana, whichever is higher	Candidate must have possessed a Degree of B.A/B.Sc or equivalent thereto from a recognized University with Punjabi as one of the subjects in Matriculation with proficiency in Computer.	The candidate should be between 18 to 37 years of age as on 01.01.2019. The relaxation of age will be given to the candidates belonging to reserve category, as per instructions of the Hon'ble High Court as well as Punjab Government.

PROFORMA

APPLICATION FOR THE POST OF CLERK ON ADHOC BASIS

1. NAME _____
2. FATHER'S/HUSBAND NAME _____
3. DATE OF BIRTH _____
4. AGE _____
5. QUALIFICATION (Attach proof) _____
6. EXPERIENCE (Attach proof) _____
7. CATEGORY (Attach proof) _____
8. PERMANENT ADDRESS _____
9. CORRESPONDENCE ADDRESS _____

10. NATIONALITY _____

11. CONTACT NUMBER _____

12. WHETHER PUNJABI PASSED UPTO
MATRICULATION OR EQUIVALENT
THERE TO OR NOT _____

Signature of the candidate

Note:

1. Attested copies of relevant testimonials i.e. proof of qualification, date of birth etc. must be attached with the applications and should reach in this office by 5.00 P.M of 15.11.2019. No application will be entertained thereafter.
2. The selection shall be made by conducting written test (General knowledge and English Composition). Written test will be held on 23.11.2019. Thereafter, shortlisted candidates equal to ten times of vacancy will be called for Computer proficiency Test/Interview.
3. Preference will be given to candidates who having working experience in Judicial Department.
4. Application form of ineligible candidates would be rejected without giving any prior notice.
5. The incomplete applications and those received after due date shall not be entertained.
6. Date of Computer proficiency test/interview of the suitable candidates will be notified later the <https://districts.ecourts.gov.in/ludhiana>.
7. The number of vacancies may be increased or decreased without any notice, depending upon the vacancy position at the time of preparing merit list.
8. In case of any administrative reasons arising later on; test/interview can be cancelled/ postponed without prior notice. For any update in this regard please visit official website <https://districts.ecourts.gov.in/ludhiana>.
9. Candidates who belong to reserved category will have to attach a copy of certificate issued by the authority concerned along-with the application otherwise he/she will be considered in General Category.

Sd/-

District & Sessions Judge,
Ludhiana.

Endst. No. 21078/G Dated, Ludhiana the 24 October, 2019.

Its copy be forwarded to:

1. All the District & Sessions Judges in the State of Punjab with request to display the notice on the Notice Boards of their Courts;
2. All the Judicial Officers of this Sessions Division, to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;

5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith Employment Notice No.6 of 2019 and form of notification of vacancies with the request to send applications of eligible candidates with list;
6. The System Officer with the directions to upload the above public notice alongwith the requisite proforma on the official website of <https://districts.ecourts.gov.in/ludhiana>;
7. Daftri of this office with a direction to display this notice on the Notice Board of this Office.

Sd/-
District and Sessions Judge,
Ludhiana.